

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.108 of 2014 & IA-248 & 250 of 2014**  
**&**

**Appeal No.122 of 2014**

**&**  
**Appeal No. 18 of 2013**

**Dated : 17<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**IA-248 & 250 of 2014**  
**in**  
**Appeal No.108 of 2014 &**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R-1  
Mr. C.S. Vaidnathan, Sr. Adv.  
Mr. Sitesh Mukherjee  
Mr. Sakya Singha Chaudhuri  
Mr. Anand Kr. Shrivastava  
Ms. Kanika Chugh for R-2  
Mr. Pradeep Misra  
Mr. Daleep Kr. Dhyani for  
R.2 to 5**

**Appeal No. 122 of 2014**

**M/s Janajagriti Samithi Karnataka ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Parikh  
Ms. N. Vidya**

**Counsel for the Respondent(s):** : **Mr. C.S. Vaidnathan, Sr. Adv.**  
**Mr. Sitesh Mukherjee**  
**Mr. Sakya Singha Chaudhuri**  
**Mr. Anand Kr. Shrivastava**  
**Ms. Kanika Chugh for R-2**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri for R.3**

**Appeal No. 18 of 2013**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s)** : **Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**

**Counsel for the Respondent(s) :** **Mr. Nikhil Nayyar**  
**Mr. Dhananjay Bajjal for R.1**  
**Mr. C.S. Vaidnathan, Sr. Adv.**  
**Mr. Sitesh Mukherjee**  
**Mr. Sakya Singha Chaudhuri**  
**Mr. Anand Kr. Shrivastava**  
**Ms. Kanika Chugh for R-2**

**ORDER**

**IA-248of 2014 in**  
**Appeal No.108 of 2014**

Heard the learned counsel for the parties.

***Order is Reserved.***

**APPEAL Nos. 108, 122 & 18 of 2013**

Post these matters for final disposal on **26.08.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/kt